

State	Monazite (in million tonnes)
Andhra Pradesh	3.74
West Bengal	1.22
Bihar	0.22
TOTAL	5.18

Indian Rare Earths Limited (IREL) a public sector Undertaking under DAE has been producing monazite, a mineral containing thorium from its mining and mineral separation plants located at Chavara, Kerala; Manavalakurichi, Tamil Nadu; and Orissa Sand Complex, Orissa. Indian Monazite on an average contains about 9-10% of Thorium Oxide.

(c) It is not in the public interest to disclose the quantity of production of uranium.

(d) Details of budget released are:

Year	Research and Development Sector	Industries and Minerals Sector
2007-2008	39.00 crore	18.00 crore
2008-2009	50.00 crore	45.00 crore
2009-2010	70.00 crore	40.00 crore

Cooperation for peaceful use of nuclear energy

3263. SHRI SITARAM YECHURY: Will the PRIME MINISTER be pleased to state:

(a) whether in the Agreement for Cooperation between India and America regarding Peaceful Uses of Nuclear Energy, in Article 6 (iii) it is stipulated that “India would establish a new national reprocessing facility dedicated to reprocessing safeguarded nuclear materials under IAEA safeguards”;

(b) whether the reprocessing of all materials under IAEA safeguards be done in a single reprocessing facility;

(c) if so, the location of such facility;

(d) whether the reprocessing of the spent fuel of the Jaitapur Nuclear Power Project would be performed in the national reprocessing facility mentioned in para (a); and

(e) if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes Sir. Article 6(iii) of the Agreement for cooperation between the Government of India and the Government of the United States of America concerning peaceful uses of nuclear energy, *inter alia*, States that India agreed to establish a new national reprocessing facility dedicated to reprocessing safeguarded nuclear material under IAEA safeguards. The Agreement on arrangements and procedures in this regard has entered into force on 21 September, 2010.

As per the Arrangements and Procedure Agreement, the reprocessing may take place in India at two new national reprocessing facilities dedicated to reprocessing safeguarded nuclear material under International Atomic Energy Agency (IAEA) safeguards, including future expansion, modifications, renovations or additions thereto. The Arrangements and Procedures would also apply to any additional new national facilities established pursuant to this Agreement. No decision has been taken on the location of such facilities.

(d) and (e) Reprocessing of spent fuel coming out of any IAEA safeguarded plant will be done in safeguarded Reprocessing plants. As yet, no decision has been taken regarding reprocessing of spent fuel of Jaitapur Nuclear Power Project.

Separate Akademi for folk and tribal culture

3264. SHRI MANI SHANKAR AIYAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Sangeet Natak Akademi is charged with nurturing and promoting folk and tribal culture;

(b) whether the work undertaken so far in this regard has been found satisfactory; and

(c) if not, whether Government would consider establishing a separate Akademi for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir. Reviving and preserving folk music, folk dance and folk drama in different regions of the country is among the objectives of the Sangeet Natak Akademi.

(b) Yes, Sir.

(c) Does not arise.

Cultural delegations to other country

3265. SHRI PRAVEEN RASHTRAPAL: Will the PRIME MINISTER be pleased to state: